


THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong, the 16th Dec, 2022

No.HCM.II/03/2013-Estt/ : In view of the absence on maternity leave of Smti. B. Khriam, Registrar (Judicial Service and also in-charge Registrar, Administration) and Smti. S. Ghosh, Deputy Registrar, the duties of the Public Information Officer and Assistant Public Information Officer of this Registry shall be performed by Smti. A.Y. Sarki, Joint Registrar and Shri S. Dev, Deputy Registrar, respectively during the period of such absence.


Registrar General

Memo No.HCM.II/03/2013-Estt/ 4192A

Dated Shillong the 16th Dec, 2022

Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, for favour of His Lordship's kind information.
2. The P.S. to the Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, for favour of His Lordship's kind information.
3. The P.S. to the Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, for favour of His Lordship's kind information.
4. The Joint Registrar(Listing)-cum-OSD to the Hon'ble the Chief Justice, High Court of Meghalaya, for kind information.
5. The Officer concerned for kind information and necessary action.
6. The System Analyst, High Court of Meghalaya for uploading the same in the website.
7. Office File.


Registrar General